

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

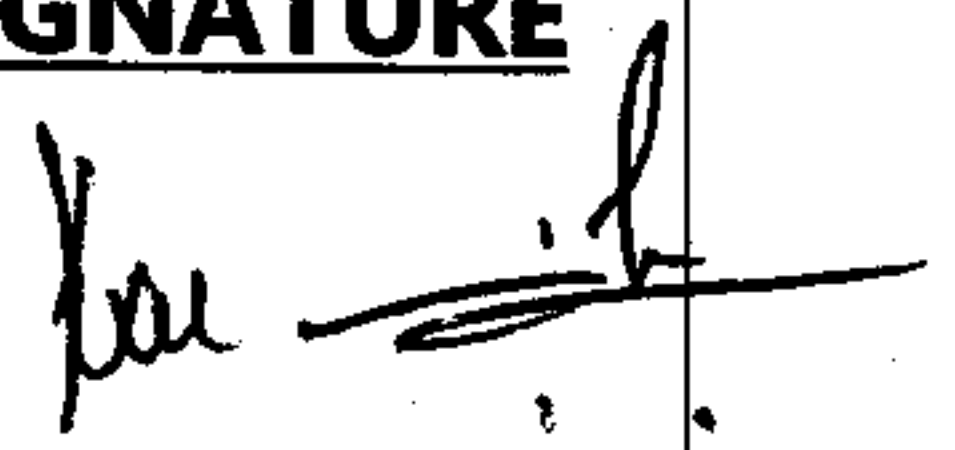
TP No. 67/560/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench CP No. 4/1998 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Mukund Das Maheshwari
V/s.
ROC, Gwalior

Section of the Companies Act: Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kunal P Vaishnav	Advocate	Resp. (Shareholder)	
2.				

ORDER

None present for petitioner. Learned Advocate Mr. Kunal Vaishnav present for Shareholders. None present for ROC.

Letter of adjournment received from petitioner.

List the matter on 22.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of December, 2017.